

PARLIAMENT OF INDIA
(JOINT RECRUITMENT CELL)

MAIN EXAMINATION FOR POSTS OF SECURITY ASSISTANT GRADE- II IN LOK SABHA AND RAJYA SABHA
SECRETARIATS AND SECURITY ASSISTANT GRADE- II (TECHNICAL) IN LOK SABHA SECRETARIAT

25th DECEMBER, 2010

PAPER-I: GENERAL STUDIES

INSTRUCTIONS : All answers must be written either in English or in Hindi.

Time: 2 hours

Marks: 100

1. Answer the following in about 20 words each: (1x10=10 Marks)
(i) McMahan Line
(ii) POK
(iii) Arthshastra (book)
(iv) Din-i-illahi
(v) Sensex
(vi) RTI
(vii) Zero Hour
(viii) Hind Swaraj (book)
(ix) Nobel Prize
(x) GDP
2. Answer any one of the following in about 125 words. (10 marks)
(a) Why did India adopt non-aligned foreign policy after its independence? Give reasons.
(b) What is globalization? Discuss its cultural dimension.
3. Answer any one of the following in about 250 words: (20 marks)
(a) What is the procedure for amending the Indian Constitution? Discuss the changes made by the 42nd Amendment.
(b) Discuss the origin of Swadeshi Movement in India. How did it involve the masses?
4. Answer any one of the following in about 125 words: (10 marks)
(a) Mention the Agro-climatic regions of India and also give the basis of classification.
(b) Write a short note on the strategy of planning in India.
5. Answer any one of the following in about 250 words: (20 marks)
(a) Explain the discretionary powers of the Governor of a State.
(b) Give critically the role played by NATO after the end of the cold war.
6. Answer any one of the following in about 125 words: (10 marks)
(a) What is Finance Commission?
(b) What does the solar system consist of? Discuss the motion of the major bodies forming the solar system.
7. Answer the following in about 20 words each: (10x1=10 Marks)
(i) Gujral Doctrine
(ii) CTBT
(iii) Care-taker Government
(iv) Corporate social responsibility
(v) Contempt of Parliament
(vi) Tiger Woods
(vii) A .O. Hume
(viii) Granth Sahib
(ix) Kyoto Protocol
(x) Nuclear non- proliferation treaty
8. Answer any one in about 125 words: (10 marks)
(a) Discuss the economic effects of black money in Indian economy.
(b) What are Green House gases? Discuss their impact on earth's climate.

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25th DECEMBER, 2010

PAPER-II: ENGLISH ESSAY, PRECIS AND GRAMMAR

Time: 2 hours

Marks: 100

1. Write an essay on any ONE of the following topics: (50 Marks)

- (a) Colonization of space
- (b) Reservation and the Development of Indian Society
- (c) The Cultural Impact of Globalisation on Indian Society
- (d) Life without the Internet
- (e) The Indianization of the English Language

2. Write a precis of the following passage in about one third of its length and provide a suitable title. (35 Marks)

Negotiations are complex because one is dealing with both facts and people. It is clear that negotiators must above all have a good understanding of the subject. They must also be aware of the general policy of the company or institution in relation to the issues and they must be familiar with the organizational structure and the decision making process.

However, awareness of these facts may not necessarily suffice to reach a successful outcome. Personal, human factors must be taken into account. The approach and strategy adopted in negotiating are influenced by attitude as well as by a cool, clear, logical analysis of the facts and one's interests. The personal needs of the actors in negotiating must therefore be considered. These can include a need for friendship, goodwill, credibility, recognition of status and authority, a desire to be appreciated by one's own side and to be promoted and, finally, an occasional need to get home reasonably early on a Friday evening. It is a well known fact that meetings scheduled on a Friday evening are shorter than those held at other times. Timing can pressure people into reaching a decision and personal factors can become part of the bargaining process.

Researchers who have studied the negotiating process recommend separating the people from the problem. An analysis of negotiating language shows that, for example, indirect and impersonal forms are used. This necessity to be hard on the facts and soft on the people can result in the sometimes complex, almost ritualistic, style of negotiating language.

Languages varies according to the negotiating style. In negotiating you can use either a co-operative style or a competitive one. In the co-operative style the basic principle is that both parties can gain something from the negotiation without harming the interests of the other. Or in other words that both parties will benefit more in the long run in friendship and co-operation even if they make some concessions. This type of negotiations is likely to take place in-house between colleagues and departments, or between companies when there is a long standing relationship and common goals are being pursued.

Unfortunately co-operative style negotiations without a trace of competition are rare. In most negotiating situations there is something to be gained or lost. There can be a danger in adopting a co-operative mode, as unscrupulous people may take advantage of cooperative people. (395 words)

3. Answer any fifteen out of the following:

(15 Marks)

- (i) Complete the following sentence with suitable prepositions:
We always insist ___ payment ___ advance.
- (ii) Insert the adverb into the correct position in the sentence:
There have been disputes with our suppliers. (rarely)
- (iii) Make this sentence into a single sentence, using the relative pronoun (that):
I applied for a job. I saw this job advertised in the newspaper.
- (iv) Correct the following sentence. The sentence contains two mistakes.
Could you give me an information about the venue of meeting?
- (v) Rewrite the following sentences using conjunction (unless):
If we don't receive the payment in advance, we will be unable to supply the goods.
- (vi) Transform the conversation into reported speech:
Simon : "Good morning! I'm just calling to ask about the second quarter shipment. Has it arrived yet?"
- (vii) Fill in the blanks using the correct form of the verb:
Will you be able to find out when the first plane to Paris ____?
(a) Leaves (b) will leave (c) leave (d) would leave
- (viii) Fill in the blanks with the correct words to complete the proverbs:
(a) A ____ in time saves nine.
(b) Cut your ____ according to your cloth.
- (ix) Fill in the blanks with the correct article:
(a) The proposal was accepted by ____ unanimous vote.
(b) There is ____ hourly bus service on this route.
- (x) Change the following sentences into the passive voice:
All his friends laughed at him.
- (xi) Change the following sentence into direct speech:
He appealed to them to let him go.
- (xii) Complete the following idiom with an appropriate word:
Before taking any decision, one should take ____ of the situation.
- (xiii) Change the following verbs into nouns:
(a) Reconcile
(b) Exult
- (xiv) Fill in the blanks with the appropriate conjunction:
(a) She had flu ____ she did not take part in the race.
(b) We can study ____ we can go out and play.
- (xv) Pick out the verb which agrees with the subject in the following sentence:
One of the planks (seem/seems) to be loose.
- (xvi) Complete the phrasal verb by inserting the correct particle:
Everyone was put ____ by his rude behavior.